

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-1639/ND/2019  
IA/2253/ND/2020

**IN THE MATTER OF:**

Nawal Kishore Prasad

....Applicant

**Vs**

Hospitech Management Consultants Pvt Ltd

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 23.06.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Pawanjit S. Bindra, Mr. Lakshay Dhamija  
For the Respondent :

**ORDER**

Mr. Lakshay Dhamija appeared on behalf of applicant and submitted that he has also filed an IA on 21.07.2020 before the Registry. However, the same is not on record. Registry is directed to trace out the same and place it on record on the next date of hearing. List the case for 03.07.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**